

FORM A
PUBLIC ANNOUNCEMENT
[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
MOHINDRA BROTHERS LIMITED

1.	NAME OF CORPORATE PERSON	MOHINDRA BROTHERS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	15.02.1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Punjab
4.	CORPORATE IDENTITY NUMBER	U21010PB1996PLC017739
5.	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	Mata Rani Road, Ludhiana – 141008
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	Thursday, November 30, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajeev Bhambri IBBI Registration No.: IBBI/IPA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj, Ludhiana – 141003, Punjab Mail id: mohindrliq@gmail.com Phone no.: 9915710010
8.	LAST DATE FOR SUBMISSION OF CLAIMS	December 30, 2022

Notice is hereby given that the Mohindra Brothers Limited has commenced voluntary liquidation on November 30, 2022. The stakeholders of Mohindra Brothers Limited are hereby called upon to submit a proof of their claims, on or before December 30, 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Rajeev Bhambri

Voluntary Liquidator, Mohindra Brothers Limited

IBBI Registration Number: IBBI/IPA-002/IP-N00152/2017-18/10399

AFA Certificate No. AA2-10399-02-081123-202265 valid till 08.11.2023

Date: 03.12.2022

Place: Ludhiana

FORM A PUBLIC ANNOUNCEMENT [Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017] FOR THE ATTENTION OF THE STAKEHOLDERS OF MOHINDRA BROTHERS LIMITED		
1	Name of Corporate person	Mohindra Brothers Limited
2	Date of Incorporation of Corporate Person	15.02.1996
3	Authority Under Which Corporate Person is Incorporated/ Registered	Registrar of Companies, Punjab
4	Corporate Identity Number	U21010PB1996PLC017739
5	Address of the registered office of corporate person	Mata Rani Road, Ludhiana-141008
6	Liquidation commencement date of corporate person	Thursday, November 30, 2022
7	Name, Address, Email address, telephone number and the registration number of the liquidator	Mr. Rajeev Bhambri IBBi Registration No.: IBBi/PA-002/IP-N00152/2017-18/10399 Address: SCO 9, 2nd Floor, Jandu Towers, Miller Ganj, Ludhiana-141003, Punjab Mail id: mohindraliq@gmail.com M: 9915710010
8	Last date for submission of claims	30 December 2022
Notice is hereby given that the Mohindra Brothers Limited has commenced voluntary liquidation on November 30, 2022. The stakeholders of Mohindra Brothers Limited are hereby called upon to submit a proof of their claims, on or before December 30, 2022, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties Rajeev Bhambri Voluntary Liquidator, Mohindra Brothers Limited Date : 03.12.2022 IBBi Registration Number: IBBi/PA-002/IP-N00152/2017-18/10399 Place: Ludhiana AFA Certificate No. AA2-10399-02-081123-202265 valid till 08.11.2023		



ਦੇ
ਨਾਂ
ਨਰ
ਦੀ
ਹੁਤ
ਰ ਨੂੰ
ਡਾ
ਪੀਨ

(ਫਾਰਮ ਏ)	
ਜਨਤਕ ਪ੍ਰਸ਼ਨ	
(ਦੀਵਾਲਾ ਅਤੇ ਦੀਵਾਲੀਆਪਣਾ ਸਿੱਧ ਭਾਰਤ ਸਰਕਾਰ ਰੈਗੂਲੇਸ਼ਨ 14 ਅਧੀਨ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀਆਂ ਲਈ ਦੀਵਾਲੀਆਪਣਾ ਰੈਗੂਲੇਸ਼ਨ ਦੀ ਪ੍ਰਕਿਰਿਆ ਲਈ) ਰੈਗੂਲੇਸ਼ਨ 2017)	
ਮੋਹਿਦਰਾ ਬੁਦਰਜ਼ ਲਿਮਟਿਡ	
ਦੇ ਹਿੱਸਾਦਾਰਕਾਂ ਦੇ ਪਿਆਨ ਹਿੱਤ	
1	ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦਾ ਨਾਂ
2	ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਇਨਕਾਰਪੋਰੇਸ਼ਨ ਦੀ ਮਿਤੀ
3	ਅਥਾਰਿਟੀ ਜਿਸ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਇਨਕਾਰਪੋਰੇਟ/ਰਜਿਸਟਰਡ ਹੈ।
4	ਕਾਰਪੋਰੇਟ ਪਛਿਦਾਨ ਨੰਬਰ
5	ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਦਾ ਪਤਾ
6	ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀ ਦੇ ਵੀਐਫਐਲ ਹਿੱਤ ਹੋਣ ਦੀ ਮਿਤੀ
7	ਲਿਕਵੀਡੇਟਰ ਦਾ ਨਾਂ, ਪਤਾ, ਏਮੇਲ ਪਤਾ, ਟੈਲੀਫੋਨ ਨੰਬਰ ਅਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ
8	ਦਾਅਵੇ ਪੱਤਰ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ

ਮੋਹਿਦਰਾ ਬੁਦਰਜ਼ ਲਿਮਟਿਡ

15.02.1996

ਰਜਿਸਟਰਡ ਆਫ ਗੰਧਲੀਏ, ਪੰਜਾਬ

U21010PB1996PLC017739

ਮਾਤਾ ਰਾਣੀ ਰੋਡ, ਲੁਧਿਆਣਾ 141005

ਦੀਵਾਲਾ, 30 ਨਵੰਬਰ, 2022

ਰਾਮੀਤ ਭਾਂਡਰੀ
(BB) ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ IBB/IFA-002/IP-
N00152/2017-18/10399
ਪਤਾ : ਮੋਹਾਲੀ-9, ਦੂਜੀ ਮੰਜਿਲ, ਸੇਕੂਰਾ ਟਾਵਰ, ਨਿੱਲੋਰ
ਰੋਡ, ਲੁਧਿਆਣਾ-141003, ਪੰਜਾਬ ਮਲ ਆਈਡੀ :
mohindraliqu@gmail.com
M : 9915710010

30 ਦਸੰਬਰ, 2022

ਮੋਹਿਦਰਾ ਬੁਦਰਜ਼ ਲਿਮਟਿਡ ਦੀ ਮਿਤੀ 30.11.2022 ਤੋਂ ਵੇਲੇਵਾਰੀ ਲਿਕਵੀਡੇਸ਼ਨ ਸ਼ੁਰੂ ਹੋਈ ਹੈ। ਮੋਹਿਦਰਾ ਬੁਦਰਜ਼ ਲਿਮਟਿਡ ਦੇ ਹਿੱਸੇਦਾਰਾਂ ਨੂੰ ਆਪਣੇ ਦਾਅਵੇ ਸਬੰਧੀ ਸਬੂਤ ਮਿਤੀ 30.12.2022 ਤੱਕ ਦੇਣੇ ਹੋਣਗੇ। ਇਸ ਤੋਂ ਪਹਿਲਾਂ ਲਿਕਵੀਡੇਟਰ ਨੂੰ ਲਗੀ ਨੋਟਿਸ 7 ਦਿਨ ਦਰਮਿਆਨ ਪਤੇ 'ਤੇ ਭੇਜਣ ਲਈ ਕਿਹਾ ਜਾਂਦਾ ਹੈ। ਇਹੀ ਨੋਟਿਸ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਸਿਰਫ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨ ਰਾਹੀਂ ਹੀ ਪੇਸ਼ ਕਰਨ। ਹੋਰ ਸਾਰੇ ਹਿੱਸੇਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਨਿੱਜੀ ਰੂਪ, ਭਾਵ ਰਾਹੀਂ ਜਾਂ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨ ਰਾਹੀਂ (ਜਿਸ ਕਰ ਸਕਦੇ ਹਨ) ਸੂਚਨਾ ਜਾਂ ਗੁਪਤਤਾ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਪੇਸ਼ ਕਰਨ 'ਤੇ ਜ਼ਰੂਰੀ ਨਹੀਂ ਹੋ ਸਕਦਾ ਹੈ।

ਰਾਮੀਤ ਭਾਂਡਰੀ
ਵੇਲੇਵਾਰੀ ਲਿਕਵੀਡੇਟਰ, ਮੋਹਿਦਰਾ ਬੁਦਰਜ਼ ਲਿਮਟਿਡ

ਮਿਤੀ: 3.12.2022 IBB ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ IBB/IFA-002/IP-N00152/2017-18/10399
ਸਥਾਨ: ਲੁਧਿਆਣਾ ਏਮੇਲ: ਸਹਿਵਿਸ਼ੇਟ ਨੰ. AA2-10399-02-081123-202265 ਮਿਤੀ 8.11.2023 ਤੱਕ ਵੇਚ

ਪੰਜਾਬ ਨੈਸ਼ਨਲ ਬੈਂਕ

ਜਿਵੇਂ ਕਿ
ਭੀਕਸਟਰ
ਦੀ ਵਰਤੋਂ
ਮਿਤੀਆਂ
ਕਰਜ਼ਦ
ਨੇ ਹੋਣ
ਦੇ ਰੂਲ
ਕਰਜ਼
ਜਾਂਦੇ, ਜ
ਇਸ ਉੱਪਰ
ਕਰਜ਼ਦਾਨ
ਫੁੱਲਵਾਰੀ
ਕਰਜ਼
ਸ੍ਰੀ ਜਰਨੈਲ
ਕਿਸਾ ਰਾ
ਕਲਾਂ, ਭ
ਜਿਲਾ ਹੁੰਦੀ
ਮਿਤੀ :